## NATIONAL COMPANY LAW TRIBUNAL

## AHMEDABAD BENCH AHMEDABAD

TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New) C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017

Name of the Company:

Jyotsnaben P. Patel

V/s.

Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Vinay Baisagne for Adr. Anny Torredi 2.

Advocate Respondent Wine

## **ORDER**

None present for Petitioner. Learned Advocate Mr. Vinay Bairagra i/b Anuj Trivedi present for Respondents no. 1, 2 and 4. None present for other Respondents.

Learned Counsel for Respondents represented that stay granted by the Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 18.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of May, 2017.